

Annexure-9

Name of the Corporate Debtor: ICON COMMODITIES PRIVATE LIMITED; **Date of Commencemnt of Liquidation:** 03-12-2021; **List of Stakeholders as on Date:** 03-12-2021

List of Other Creditors, if any, other than financial creditors and operational creditors

| Sl.No | Name of Creditor | Details of Claims Received | | Details of Claims Admitted | | | | | | Amount of Contingent Claim | Amount of any Mutual dues, that may be set-off | Amount of Claim not Admitted | Amount of claim under Verification | Remarks, if any | |
|-------|------------------|----------------------------|----------------------|----------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|--|
| | | Date of Receipt | Amount Claimed (Rs.) | Amount of Claim Admitted | Nature of Claim | Amount covered by security interest | Amount Covered by guarantee | Whether related party? | % of voting share in COC | | | | | | |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | Total | | 0 | 0 | | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | | |